

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 237 OF 2017**

**Dated: 19<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**M/s. Essar Power Gujarat Ltd.**

**.... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission  
& Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Mr. Tushar Mathur for R-2

**ORDER**

The matter is adjourned by two weeks.

List the matter on **04.10.2018.**

**(S.D. Dubey)  
Technical Member**

*mk/tpd*

**(Justice Manjula Chellur)  
Chairperson**